

HIGH COURT OF DELHI AT NEW DELHI

URGENT NOTICE

07.01.2016

RE: Miscellaneous documents lying under objection till the year 2013.

Advocates/Litigants are requested to collect on or before 2nd week of February, 2016, the Process Fees, Replies, Counter-Affidavits, Rejoinders etc., filed or re-filed, which are lying under objection, the particulars of which are available at Counter Nos. 5, 7, 17 of the Filing Counter of Delhi High Court.

Advocates and litigants may collect the above Misc. documents from Counter No. 5 (for Criminal matters), Counter No.7 (for Civil Appeals), and Counter No.17 (for Civil Writs).

In the event of their failure to collect, the same will be weeded out in the 2nd week of February, 2016, without any further notice.

By Order

Sd/-
REGISTRAR FILING